

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SIMPLICITY FOODS AND BEVERAGES PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	SIMPLICITY FOODS AND BEVERAGES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	16/07/1990
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51224KA1990PTC125023
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	402, 4th Floor, HTC Aspire No.19 Ali Asker Road, Bangalore, Karnataka, India, 560052
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/03/2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige Address: No. 87, 2nd floor, 21 st cross, 7th main, N.S. Palya, BTM 2 nd stage, Bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP Registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	14/04/2025

Notice is hereby given that M/s. **SIMPLICITY FOODS AND BEVERAGES PRIVATE LIMITED** has commenced voluntary liquidation on **15/03/2025**.

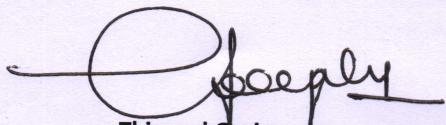
The stakeholders of **SIMPLICITY FOODS AND BEVERAGES PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **14/04/2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17/03/2025

Place: Bangalore


Thirupal Gorige
Liquidator
